

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †6101**

TO BE ANSWERED ON THE 11th APRIL, 2017/CHAITRA 21, 1939 (SAKA)

PROMOTION OF HINDI LANGUAGE

†6101. SHRIMATI NEELAM SONKER:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has issued guidelines to all Public Sector Undertakings (PSUs) and Nationalised Banks to use official language Hindi in their Department and correspondence and if so, the details thereof;

(b) whether the Government has received complaints that PSUs and Banks reply to Hindi correspondence in English and issue all press release in English only;

(c) if so, the details of such cases reported and the action taken by the Government in this regard during each of the last three years and the current year; and

(d) the steps taken by the Government to promote the use of Hindi language in such undertakings/departments in future?

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJJU)**

(a) Yes, Madam. For the progressive publicity & propagation of Hindi an annual program is prepared every year by the Department of Official Language for the implementation in the central government's offices and public sector banks / enterprises in which different targets are fixed for various items for 'A', 'B' and 'C' regions. The annual program for the year 2017-18 has been uploaded on 31.03.2017 by the Department of Official Language on the Department's website rajbhasha@gov.in.

(b) & (c) Some such matters have been forwarded to the administrative department of Ministries/Departments for appropriate action under rule 12 of the Official Language Act, 1976 .

(d) Following steps have been taken by the government to enhance the work of Hindi in Government offices and Departments :-

(i) Quarterly progress reports regarding progressive use of Official Language Hindi are received and reviewed at the end of each quarter.

(ii) An Annual Programme is issued by the Department of Official Language every year wherein targets are fixed for central government offices for the use of official language Hindi.

(iii) Achievements regarding compliance of Annual Programme are laid on the Table of both the Houses of the Parliament in the form of Annual Assessment Report.

(iv) The Department of Official Language conducts training for central government employees in Hindi language, Hindi typing, translation and the use of Hindi on computer courses through its subordinate offices viz 'Central Hindi Training Institute' and 'Central Translation Bureau'.

(v) Official Language Implementation Committees are constituted in Central Government offices etc. to review the progressive use of Official Language Hindi.

(vi) Town Official Language Implementation Committees have been formed at town level to review the progressive use of Hindi in Central Government Offices etc.

(vii) Hindi Salahkar Samitis are constituted in Ministries/Departments to provide necessary guidelines.

(viii) The officers of 08 Regional Implementation Offices of Department of Official Language ensure compliance of official language policy through Official Language inspections etc.

(ix) The Official Language Policy of Union is based on inspiration, incentive and goodwill. Therefore, various incentive schemes are being implemented by the Department of Official Language for Government of India offices/personnels to promote the use of Hindi.
